

Court Room No. 29.**Today's Board of matters/cases for consideration/hearing.****Date :-22nd July, 2020.****11.00 a.m. to 2.00 p.m.**

Sr. No.	Case No.	Name of parties	Adv. Name	Stage	Remark
1	R.A. 443/2020	Dilip R. Kaap V/s The State (<u>Report received through e-mail</u>)	----	----	
2	POCSO Spl. 189/2016	Anwar Hussain Abdul Kalam Shaikh V/s. The State (Navghar Police stn.) (<u>Application received through e-mail</u>)			
3	BA-883/2020 in RA-464/2020	Rizwan Hsamuddin Sawant V/s. The State (Deonar Police Stn.)			
4	Cri. BA. 497/18	Rakhee Madan Chaphekar V/s. The State			
5	POCSO Spl. 592/18	The State (Coloba Police stn.) V/s. Tayyabali Hussain Lokhandwala			
6	Spl. Case. 61/20	The State (Trombay Police stn.) V/s. Ayyaswami Vayyaburi Pillai			
7	Spl. Case. 90/20	The State (Ghatkopar police stn.) V/s. Dilip Tukaram More.			
8	BA.876/2020 in RA.460/2020	Shounak Supratim Mukharji V/s. The State (BKC Cyber Crime Cell.)			
9	Spl. 128/20	Aakash nadar V/s. The State (Mahim police stn.)			
10	R.A. 455/2020	Prakash Yashwant Sarwade V/s. State(Santacruz Pol.stn.)			
11.	RA 456/2020	Prakash Yashwant Sarwade V/s. State(Santacruz Pol.stn.)			
12.	BA 866/2020	Mohatsim @ Mohtashim Hasan Ansari V/s. State			

Sd/-
Sheristedar, CR No. 29.